

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 120

CA No. 28/2023

And

CP No. 140/Chd/Chd/2019

**IN THE MATTER OF:**

TDS Management Consultants Pvt. Ltd.

...Petitioner

Vs.

Sunil Kumar Bansal & Ors.  
(Garib Nawaz Hotels Pvt. Ltd.)

...Respondent

**Under Section:** 213, 241, 242, CA 2013, Rule 11, NCLT Rules

Due to paucity of time, the matter could not be taken up today, hence  
the matter is adjourned to 30.08.2024.

Sd/-  
Court Officer

July 12, 2024  
SM